

Gas connections in Bhavnagar

*234. SHRI MANSUKH L. MANDAVIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any plan for providing internal gas connections in Bhavnagar city, Gujarat;
- (b) if so, the current status thereof;
- (c) the date by which the work would be completed; and
- (d) by when the gas connections would be released?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI S. JAIPAL REDDY): (a) to (d) The Petroleum and Natural Gas Regulatory Board (PNGRB) established under the Petroleum and Natural Gas Regulatory Board Act 2006, grants authorization for City and Local Area Natural Gas Distribution Networks in accordance with the provisions of the said Act and the PNGRB (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Network) Regulations, 2008. Piped Natural Gas forms part of the City Gas Distribution (CGD) network. PNGRB is in receipt and analysis of bids for development of CGD network in the Geographical Area (GA) of Bhavnagar District in Gujarat received during 3rd round of CGD bidding. The development of City Gas Distribution network in a GA is based on, *inter-alia*, the availability of natural gas through transmission pipelines in its vicinity.

Financial grant to J.N. Medical College Hospital, Aligarh

†*235. SHRI RAM VILAS PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that there are 1150 beds in Jawaharlal Nehru (J.N.) Medical College Hospital, Aligarh Muslim University;
- (b) whether four to five lakh patients come to this hospital for treatment annually;
- (c) whether rupees 2 crore 10 lakh are granted to this hospital, yearly, while Safdarjung Hospital and Ram Manohar Lohia Hospital in New Delhi are granted Rs. 467 crore and Rs. 322 crore, respectively;

† Original notice of the question was received in Hindi.